Listed on : 27.10.2016 **Court No. R-2** **Item No. 73**

SECTION XI-A
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) No. 24915 OF 2016
WITH
PRAYER FOR INTERIM RELIEF.

BHARAT SANCHAR NIGAM LIMITED **.....Petitioner**
Versus
LARSEN & TOUBRO LIMITED & ORS. **....Respondents**

OFFICE REPORT

The matter above-mentioned was listed before the Hon'ble Court on 02nd September, 2016, when the Court was pleased to pass the following order:

> **"Heard the learned counsel for the petitioner and perused the relevant material.**
> **Permission to file additional documents is granted.**
> **Issue notice."**

Accordingly show cause notice was issued to all the four respondents through registered A.D. post. Mr. Asha Gopalan Nair, Advocate has filed Vakalatnama/Appearance on behalf of Respondent No. 1 but has not filed counter-affidavit so far. As per tracking report show cause notice has been delivered to Respondent Nos. 2 to 4 (Copy enclosed) but no one has entered appearance on their behalf so far.

Service of show cause notice is complete.

The matter above mentioned is listed before the Court of Ld. Registrar with this Report.

Dated this the 25th day of October, 2016.

ASSISTANT REGISTRAR

Copy to:

1. Mr. Pawan Kumar, Advocate (Bar Association)

ASSISTANT REGISTRAR

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